NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **19.12.2025** (FRIDAY) CHENNAI BENCH **(HYBRID MODE)**

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 651/2025 For Stay IA No. 1811/2025	TS Saravanan Successful Resolution Applicant of Green Valley's Shelters Pvt Ltd Vs Green Valley's Shelters Pvt Ltd & 2 Ors.	Mr. AS Sathish Kumar	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in